

tration are examining what other works can be provided within the allotted amount.

(c) Class III Waiting Halls and Latrines for passengers on platforms are provided at all stations. There is an Upper Class waiting room at Kapadwanj and a water tap for passengers at Torna. Reinforced cement concrete benches have been provided at Vina, Mahudha, Kathalal, Torna and Kapadwanj and cement concrete flooring in the waiting hall at Mahudha.

LAND UNDER DRY CONDITIONS

*1134. **Shri Chinaria:** Will the Minister of Food and Agriculture be pleased to state:

(a) the area of land in India which is under 30" average annual rainfall;

(b) the area of above land which is under irrigation excluding the area under double cropping; and

(c) what part of this arid land is expected to come under irrigation during the next ten years, through the various projects?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) 275.2 million acres (gross area).

(b) 13.733 million acres (approximately).

(c) The additional area to be brought under irrigation in this zone by all the projects included in the Five Year Plan is 2.072 million acres by 1955-56 and 5.127 million acres on full development.

RATIONING IN U. P.

*1135. **Shri Sinhasan Singh:** Will the Minister of Food and Agriculture be pleased to state whether Uttar Pradesh is a surplus, self-sufficient or deficit State in matters of food?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): On the basis of exports and imports under the Basic Plan of distribution of foodgrains during the last few years U.P. can be treated as a deficit State on the whole.

DINDIGUL-GUDALUR RAILWAY LINE

*1136. **Shri K. S. Gounder:** Will the Minister of Railways be pleased to state:

(a) whether there is any scheme for construction of a new Railway Line from Dindigul to Gudalur;

(b) if so, at what stage the scheme stands at present; and

(c) when the construction of the line will be taken up?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Such a scheme was considered by the Central Board of Transport. The construction of the portion between Theni and Gudalur, in continuation of the Madura-Theni line, was approved and it was decided to drop the proposal for the construction of the remaining portion between Dindigul and Theni.

(b) As decided by the Central Board of Transport, the construction of the Theni-Gudalur line will be reviewed in October 1952.

(c) I am not in a position to state at present when the construction will be taken up.

MOBILE POST OFFICES

*1138. **Shri Raghuramaiah:** Will the Minister of Communications be pleased to state:

(a) the number of Mobile Post Offices established during 1951-52;

(b) the States in which they are established; and

(c) the expenditure incurred on those Post Offices?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 4.

(b) Delhi, Madras and U.P.

(c) Delhi—Rs. 1,122/10/3 per month. Madras—Rs. 971/12/- per month. Kanpur—Rs. 562/6/- per month. (2 Mobile P. Os.)

INDIAN ARMS ACT, 1878

*1139. **Shri Badshah Gupta:** Will the Minister of Home Affairs be pleased to state whether a proposal is under consideration for the amendment of the Indian Arms Act, 1878 and the Rules made thereunder?

The Minister of Home Affairs and States (Dr. Katju): There is no proposal at present to amend the Indian Arms Act 1878. The Rules made thereunder have been amended from time to time, the current version being "the Indian Arms Rules 1951" which incorporate the amendments required by Constitutional changes. Amendments required to these Rules, as a consequence of extension of the Indian Arms Act 1878 to all Part B States by the Part B States (Laws) Act, 1951, are at present under consideration.